

Central Administrative Tribunal
Principal Bench

O.A. No. 1255 of 2000

New Delhi, dated this the 27th August, 2001

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HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Dr. Swati Kulkarni,
W/o Shri V.A. Kulkarni
Medical Officer,
Directorate of Health Services,
Govt. of NCT of Delhi
R/o 19, Vigyan Lok,
Delhi-110092.

.. Applicant

(None appeared)

Versus

Government of NCT of Delhi through

1. The Secretary,
Dept. of Health & F.W.,
5, Shambhavi Marg,
Delhi-110054.
2. The Director of Health Services, Delhi
E- Block, Saraswati Bhawan,
Connaught Place,
New Delhi. .. Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard.

2. The claims of applicant are disposed of in
terms of respondents' order dated 25.7.2001 (copy
taken on record).

3. The O.A. stands disposed of accordingly.

No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

karthik

S.R. Adige
(S.R. Adige)
Vice Chairman (A)